

(b) if so, the steps proposed to be taken to improve the quality of diesel?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) The HSD manufactured by the public sector Indian Refineries conforms to BIS Specifications.

(b) The steps proposed to be taken by Government to improve diesel quality are as under:-

- 1) Projects for reduction of Sulphur in diesel from 1.0% to 0.25% by weight are at advanced stage of implementation at various refineries.
- 2) Increase of Cetane number from present specifications of 42 to 48 is also planned.

[Translation]

#### Coconut Bomb in Jhandewalan Temple

2660. SHRI RAVINDRA KUMAR PANDEY : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether an attempt was made to blow out the Jhandewalan temple in the Capital by placing a coconut bomb;

(b) if so, whether the Government have identified the persons involved in this conspiracy;

(c) if so, the details thereof along with the action taken against them; and

(d) the steps taken by the Government to check each activities in future?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI) : (a) A hand grenade was recovered from one of the rooms of Badri Bhagat Jhandewalan temple on the 30th September, 1998 and defused by the Bomb Disposal Squad.

(b) The investigation carries out so far in this case has not established the identity of the person(s) involved.

(c) and (d) Do not arise.

[English]

#### Opening Of CGHS Dispensaries

2661. SHRI ASHOK NAMDEORAO MOHOL :

SHRI RAMKRISHNA BABA PATIL :

SHRIMATI RANEE NARAH :

SHRI U.V. KRISHNAMRAJU :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of places where allopathic/Homoeopathic/Unani CGHS dispensaries are functioning at present, State-wise;

(b) the total number of beneficiaries per dispensary earmarked by the Government;

(c) whether these dispensaries are sufficient to meet the requirement of beneficiaries;

(d) if not, whether the Government have received any request from the State Governments particularly from the Governments of Maharashtra, Assam and Andhra Pradesh;

(e) if so, the details thereof and the action taken by the Government in this regard;

(f) the amount allocated for opening of CGHS dispensaries during the Ninth Five Year Plan; and

(g) the places where CGHS dispensaries likely to be opened during the next two years?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) The details of CGHS dispensaries are given in the statement attached.

(b) A minimum of 2,500 Central Government Employees/Pensioners are required for opening of a new CGHS dispensary subject to availability of resources.

(c) to (e) In view of the inadequacy of CGHS dispensaries, the Government has been receiving requests for opening new CGHS dispensaries from the State including Pawai in Maharashtra and Vijayawada in Andhra Pradesh. As soon as the Report of the staff Inspection Unit which is under finalisation is received and accepted by the Government, proposals for opening of New CGHS dispensaries will be processed.

(f) An amount of Rs. 50.00 crores has been allocated to opening of new CGHS dispensaries/on going CGHS Schemes.

(g) The CGHS dispensaries are likely to be opened at Chandigarh, Bhopal, Shillong, Vijayawada, Visakhapatnam, Varanasi and Jodhpur etc. during the next two years after the finalisation of the SIU Report.